## ELECTION TO COMMITTEE

## National Shipping Board

THE MINISER OF STATE IN THE MINISTRY OF SHIPPING TRANSPORT (SHRI SITA RAM KE-SARI): I beg to move the following:

"That in pursuance of sub-section (2) of Section 4 of the Merchant Shipping Act, 1958 the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from amongst themselves, to serve as members of the National Shipping Board subject to the other provisions of the said Act."

MR. SPEAKER: The question is;

"That in pursuance of sub-section (2) of Section 4 of the Merchant Shipping Act, 1958, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from amongst themselves to serve as members of the National Shipping Board, subject to the other provisions of the said Act."

The motion was adopted.

12.07 hrs.

PAYMENT OF GRATUITY (AMEND-MENT) BILL\*

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHA-BILITATION (SHRI DHARMAVIR): I beg to move for leave to introduce a Bil to amend the Payment of Gratuity Act, 1972.

SHRI SOMNATH CHATTERJEE (Jadavpur): Item No. 7 is in the name of Shri Veerendra Patil. He is present here. But it has been moved by Shri Dharamavir. This is not proper.

MR. SPEAKER: His objection is valid

SHRI SOMNATH CHATTERJEE: It is only on the question of propriety.

MR SPEAKER: What is right is right.

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEEREN-DRA PATIL): I beg to move for leave to introduce a Bill to amend the Payment of Gratuity Act, 1972.

MR SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Payment of Gratuity Act, 1972.

The motion was adopted.

SHRI VEERENDRA PATIL: I introduce the Bill.

SHRI H. N. BAHUGUNA wal): Shri Ramavatar Shastri raised a very relevant issue.

MR. SPEAKER: I have overruled that

SHRI H. N. BAHUGUNA: Visa will be given by the Government of India, Ministry of External Affairs, They cannot come into this country.

MR SPEAKER: You come and discuss with me.

SHRI H. N. BAHUGUNA: All right, I will come to your office. We will have it tomorrow (Interruptions)

साउथ श्रफीका के लोग श्रा रहे हैं श्रौर श्राप जरा भी नहीं सून रहे हैं। भ्राखिर वीजा किसने दिया ?

म्राध्यक्ष महोदय : सूना नहीं, देखा नहीं। मेरे से ग्रा कर बात करना।

श्री हेमवनतीनन्दन बहुगुणा : मैं जानता हं श्राप नापसन्द करेंगे। लेकिन पता नहीं क्या बात है। अधिक स्था तीरीक

<sup>\*</sup>Published in Gazette of India extra ordinary, Part II Section 2 dt. 19,10,1982. The off of the series being